



HIGH COURT OF TRIPURA AGARTALA

F.No.40(1)-HCT/Judl./Roster/2018/11361 - 67 Dated, Agartala, the 19th Dec. 2018

NOTIFICATION

CONSOLIDATED LIST OF THE CASES (DIVISION BENCH MATTERS) OF THE YEAR 2015

Division Bench List - II

- | | | | |
|----------------------|---|---|--|
| 1) RFA/2/2015 | SMT. KALYANI DAS
Vs
SMT. MINATI DAS
MAJUMDER AND ORS | Mr A K BHOWMIK
Mr RAJU DATTA | Mr PARAMARTHA
DATTA
Ms M CHOWDHURY
MR D K
DASCHOUDHURY
Ms A BANIK |
| 2) WP(C)(CAT)/3/2015 | SANAT KUMAR PAUL
Vs
UNION OF INDIA AND
ANR | Ms S DEB
MS P ROY | ASST SG |
| 3) FA/3/2015 | SAJAL DAS
Vs
SMT. CHAMPA DAS | D K
DASCHOUDHURY | Mr A K BHOWMIK
Ms M CHOWDHURY
Mr RAJU DATTA
Ms A BANIK |
| 4) WP(C)(PIL)/4/2015 | MS. PARAMITA SEN
Vs
THE STATE OF TRIPURA
AND ORS | MS P SEN | GA
Mr A GHOSH
Mr S CHAKRABORTY
ADVOCATE
GENERAL
GA |
| 5) FA/6/2015 | NIRMAL PAUL
Vs
NAMITA PAUL | MR SAMARJIT
BHATTACHARJEE
Mr S Saha
MR P R BARMAN
MR P MAISHAN
KAWSIK NATH | Mr A LODH |

6) Mat.App./6/2015	SURAJIT DEBBARMA Vs SONALI DEBBARMA	MR K N BHATTACHARJEE MR KOHINOOR N BHATTACHARYYA Mr S PANDIT MR PULAK SAHA	MRS AS LODH Mr J MAJUMDER Mr S ROY
7) Mat.App./7/2015	BIDYUT KR. SAHA Vs TAPA SAHA	Mr S BHATTACHARJEE MS P SEN Mr J HOSSAIN	MR DC ROY MR D SHARMA
8) FA/8/2015	PRADIP DAS Vs SOMA RANI DAS	MR H SARKAR N MAJUMDAR	MR HK BHOWMIK MR A SAHA
9) Mat.App./9/2015	SUMIT KR. DATTA @ SUMAN Vs NAMITA DEB (DUTTA)	Mr P K BISWAS Mr SOMIK DEB Mr KOUSIK ROY Mr U S SINGHA Ms S DEBBARMA Mr S DATTA	Mr A K BHOWMIK Mr RAJU DATTA Ms A BANIK MR P K CHAKRABORTY Mr D DATTA
10) WP(C)/9/2015	KUBER INDIA SALES PVT. LTD Vs SECRETARY FINANCE DEPTT. GOVT. OF TRIPURA AND ORS	Mr RATAN DATTA Mr A ACHARJEE MS R PURKAYASTHA R PURKAYASTHA	GA Mr S DEB ADDL. G A
11) RFA/10/2015	MADAN MOHAN SAHA Vs BISWAJIT BHOWMIK	Mr D R CHOWDHURY Mr S SARKAR MR D DEB	
12) Mat.App./10/2015	SAHADEB DAS Vs MINI DAS	MR S M CHAKRABORTY Ms D DAS Mr S BHATTACHARJEE MS BRATATI CHAKRABORTY MS P SEN	Mr D R CHOWDHURY Ms R BHOWMIK MRS TUSI ACHARJEE MR D DEB
13) FA/11/2015	MANI GOPAL SAHA Vs JHUMA BARDHAN (SAHA)	Mr A K BHOWMIK Ms M CHOWDHURY Mr RAJU DATTA Ms A BANIK	Mr ALIK DAS MRS M ROY
14) RFA/11/2015	THE STATE OF TRIPURA AND ORS Vs SMTI BIVU KUMARI DEVI AND ANR	MR DEBABRATA CHAKRABORTY MR H LASKAR	Mr D R CHOWDHURY MR D DEB

15) Mat.App./12/2015	BIJIT KR. BANIK Vs KABERI BANIK DEBBARMA	Ms P DASGUPTA RANJIT DASGUPTA	Mrs P DHAR
16) FA/12/2015	RATNA DEBNATH Vs NARAYAN DEBNATH	MR HK BHOWMIK Mr A DEY Mr A SAHA	MR DC ROY
17) FA/13/2015	SMT SAMPA DEBNATH Vs SRI. UDDAB DEBNATH	MR P ROY BARMAN MR SAMARJIT BHATTACHARJEE MR KAWSIK NATH MR PRADYOT MAISHAN	MR DC ROY Mr A K PAL
18) CrI.A(J)/13/2015	BRAJASUNDAR NATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
19) FA/14/2015	NARAYAN DEBNATH Vs RATNA DEBNATH	MR DC ROY	MR HK BHOWMIK
20) RFA/14/2015	ANANDA SADHU JAMATIA AND ORS Vs THE STATE OF TRIPURA	Mr A K BHOWMIK Ms M CHOWDHURY Ms A BANIK RAJU DATTA	
21) RFA/15/2015	THE STATE OF TRIPURA AND ORS Vs KAJAL DATTA	GA J MAJUMDER	MR A DASGUPTA
22) CrI.A(J)/17/2015	RAJU LAL DAS Vs THE STATE OF TRIPURA	MR HK BHOWMIK Mr P MAJUMDER	PP
23) RFA/17/2015	SMT. PINAKI SAMANTA Vs THE STATE OF TRIPURA AND ORS	Mr S LODH	Mr G S BHATTACHARJEE Mr N MAJUMDER
24) RFA/18/2015	PARIMAL GHOSH AND ORS Vs NANDALAL GHOSH AND ORS	MR K DAS P CHAKRABORTY	Mr D BHATTACHARYA
25) RFA/19/2015	BIRENDRA CH. BISWAS Vs RATAN CH. DHAR	Mr SOMIK DEB MR A DEY MR KOOMAR CHAKRABORTY MR BAPPU DEBNATH	MR S M CHAKRABORTY Ms D DAS MS BRATATI CHAKRABORTY

26) CrI.A(J)/20/2015	HARIMOHAN JAMATIA Vs THE STATE OF TRIPURA	Mr S BHATTACHARJEE	PP
27) CrI.A(J)/21/2015	KEJARI MOG Vs THE STATE OF TRIPURA	MR S BHATTACHARJEE	PP
28) WA/21/2015	KRISHNA ROY GANGULY Vs MRINAL KANTI DATTA AND ORS	MR PRADYOT MAISHAN	
29) RFA/21/2015	H.H BHAKTI PURUSATYAM SWAMI AND ORS Vs MS. ARUNIMA SINHA AND ANR	MR D K BISWAS Mr G K NAMA	MR K N BHATTACHARJEE Mr R C DEB Mr S BHATTACHARJEE MS P SEN MS S CHAKRABORTY
30) CrI.A(J)/22/2015	NARESH JAMATIA @ AFULU AND ORS Vs THE STATE OF TRIPURA	Mr RATAN DATTA MS R PURKAYASTHA	PP
31) RFA/22/2015	SUBRATA DAS Vs SNAHANSHU ROY	Mr N C PAL R PAUL	MR DEBABRATA CHAKRABORTY MR H LASKAR
32) WA/23/2015	HARIDAS SARKAR AND ORS Vs THE STATE OF TRIPURA AND ANR	Ms M CHOWDHURY Mr RAJU DATTA Ms A BANIK	ADDL. G A Mr A C BHOWMIK MR A DEY MR A BHOWMIK
33) CrI.A(J)/26/2015	MADHUSUDHAN DEBBARMA Vs THE STATE OF TRIPURA	Mr S LODH Mr S BHOWMIK Mr S SARKAR Mr SAMRAT GHOSH	PP
34) CrI.A(J)/27/2015	DASHU RANJAN DEBBARMA AND ORS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE MS R PURKAYASTHA Ms P GHATAK	PP
35) CrI.A(J)/28/2015	RAJU NAMA Vs THE STATE OF TRIPURA	Mr SUBRATA SARKAR Mr A BASAK Mr SAMRAT GHOSH MR SUKANTA DEBNATH	PP

36) WA/30/2015	ASHIS CHAKRABORTY Vs THE STATE OF TRIPURA AND ORS	Mr C S SINHA MR D C SAHA	Mr J MAJUMDER MR PK CHAKRABORTY Mr P K PAL
37) CrI.A(J)/30/2015	BASUDEV TANTI @ BASUDEV TANTUBAI Vs THE STATE OF TRIPURA	Mr RATAN DATTA MS R PURKAYASTHA Ms P GHATAK	PP
38) CrI.A(J)/31/2015	ALKAS MIAH Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr R L NATH Mr M K BISWAS Mr P MAJUMDER MS PARUL MOG Ms C BHOWMIK	PP
39) WA/32/2015	SAURAVI CHAKRABORTY Vs STATE OF TRIPURA ANDORS	Mr P K PAL Mr S DATTA MR PK CHAKRABORTY Mr SK DEB	ADDL. G A
40) CrI.A(J)/32/2015	BHAJAN SAHA Vs THE STATE OF TRIPURA	Mr RATAN DATTA MS R PURKAYASTHA Ms P GHATAK	PP
41) CrI.A(J)/33/2015	SUMAN NAMA Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr M K BISWAS Mr P MAJUMDER Ms C BHOWMIK	PP
42) WA/35/2015	INDRAJIT DEB AND ORS Vs THE STATE OF TRIPURA AND ORS	Mr RATAN DATTA MS R PURKAYASTHA	GA Mr B DATTA MR TANMAY DEBBARMA
43) CrI.A(J)/35/2015	BHAJAN DAS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
44) WA/36/2015	RAJESWARI DAYAL AND ANR Vs THE CENTRAL AGRICULTURAL UNIVERSITY AND ANR	MR D K BISWAS Mr GK NAMA	ASST SG MR BISWANATH MAJUMDER
45) CrI.A(J)/36/2015	SANTANU DAS @ BHULA Vs THE STATE OF TRIPURA	Mr RATAN DATTA MS R PURKAYASTHA Ms P GHATAK	PP
46) CrI.A(J)/37/2015	NARAYAN BARMAN @ NARU Vs THE STATE OF TRIPURA	Mr M K Roy Mr P MAJUMDER	PP

47) WA/39/2015	THE STATE OF TRIPURA AND ORS Vs HARISADHAN ADHIKARI AND ORS	ADV. GENERAL Mr B BANERJEE	MR D K BISWAS Mr GK NAMA
48) CrI.A(J)/42/2015	AFULA KHATOON Vs THE STATE OF TRIPURA	Mr M K Roy	PP
49) CrI.A(J)/44/2015	JAMIR ALI Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE MS R PURKAYASTHA Ms P GHATAK	PP
50) CrI.A(J)/47/2015	GALPA RAM REANG Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr D DEBBARMA MS R PURKAYASTHA Ms P GHATAK Ms B DEBNATH	PP
51) CrI.A(J)/48/2015	SACHINDRA DEBNATH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
52) CrI.A(J)/49/2015	KHOKAN SARKAR Vs THE STATE OF TRIPURA	Mr P K BISWAS Mr P MAJUMDER MR P SAHU Mr S SARKAR Mr SAMRAT GHOSH MR P DEBNATH MS NC SAHA	PP
53) CrI.A(J)/51/2015	PREMANANDA BISWAS Vs STATE OF TRIPURA	Mr S K SINGHA Ms M CHOWDHURY Mr R DUTTA MS A BANIK	PP
54) CrI.A(J)/52/2015	BIMAL DAS Vs THE STATE OF TRIPURA	MR BIDYUT MAJUMDER	
55) CrI.A(J)/53/2015	PAPPAN ACHARJI Vs THE STATE OF TRIPURA	Mr P K GHOSH Mr R C DEB	PP
56) CrI.A(J)/55/2015	AMALENDU DAS Vs STATE OF TRIPURA	Mrs P DHAR	PP
57) CrI.A(J)/56/2015	CHIRANJIT DAS Vs THE STATE OF TRIPURA	Mr B DEB MR D BAKSHI MR SANKAR LAL CHAKARBORTY	PP

58) WP(C)/58/2015	SMT. SOMESWARI DEBBARMA Vs THE STATE OF TRIPURA AND ORS	S DEB GUPTA	GA Mr N MAJUMDAR
59) CrI.A(J)/61/2015	MST. RUKIA BEGAM Vs THE STATE OF TRIPURA	Mr A C BHOWMIK MR DC ROY Mr ARIJIT BHAUMIK MR D SARKAR	PP
60) CrI.A(J)/64/2015	BISWAJIT SINGH Vs THE STATE OF TRIPURA	Mr RATAN DATTA Ms P GHATAK	PP
61) CrI.A(J)/66/2015	SHIBU DEB AND ORS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE MS R PURKAYASTHA Ms P GHATAK	PP
62) CrI.A(J)/67/2015	BIJOY KANTA TRIPURA AND ORS Vs THE STATE OF TRIPURA	Mr RATAN DATTA Mr A ACHARJEE Ms P GHATAK	PP
63) CRP/78/2015	KUBER INDIA SALES PVT. LTD Vs THE SECRETARY FINANCE DEPARTMENT GOVT OF TRIPURA AND ORS.	MS R PURKAYASTHA Mr R DUTTA	Mr D C NATH Mr A NANDI
64) WP(C)/203/2015	PALASH BISWAS Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN MR KAWSIK NATH MR PRADYOT MAISHAN SAMARJIT BHATTACHARJEE	GA ADDL. G A
65) WP(C)/227/2015	SAMARENDRA DEBBARMA Vs THE STATE OF TRIPURA AND ORS	MR P ROY BARMAN MR PRADYOT MAISHAN KAWSIK NATH	GA Mr S DEB Mr P K DHAR Mr PARAMARTHA DATTA Mr S CHAKRABORTY Mr N CHOWDHURY Mr R G CHAKRABORTY MR TANMAY DEBBARMA

66) WP(C)/272/2015	PANNA CHAKRABORTY Vs THE STATE OF TRIPURA AND ANR	Mr S DEB Mr M K Roy Ms D BHATTACHARJEE Mr S DATTA Mr A K CHOWDHURY MR P K CHAKRABORTY P K PAL	Mr S CHAKRABORTY Mr ARIJIT BHAUMIK
67) WP(C)/273/2015	CHHANDA DEBNATH Vs THE STATE OF TRIPURA AND ANR	Mr S DEB Mr S DATTA Ms D BHATTACHARJEE Ms S DATTA Mr A K CHOWDHURY Mr MK ROY MR P K CHAKRABORTY P K PAL	GA Mr S CHAKRABORTY
68) WP(C)/274/2015	KAKALI PAUL Vs THE STATE OF TRIPURA AND ANR	Mr S DEB Mr S DATTA Mr M K RAY Ms D BHATTACHARJEE Ms S DATTA Mr A K CHOWDHURY MR P K CHAKRABORTY P K PAL	GA Mr S CHAKRABORTY
69) WP(C)/277/2015	DR. MAITREYEE DE Vs THE STATE OF TRIPURA AND ANR	Mr M K RAY Ms D BHATTACHARJEE Mr A K CHOWDHURY MR P K CHAKRABORTY P K PAL	GA Mr S CHAKRABORTY
70) WP(C)/292/2015	SUBARATA KARMAKAR Vs THE STATE OF TRIPURA AND ORS	Mr ARIJIT BHAUMIK R PURKAYASTHA	GA ADDL. G A Mr PARAMARTHA DATTA MRS AS LODH Mr T DEBBARMA
71) WP(C)/310/2015	JIBAN KRISHNA SAHA Vs THE STATE OF TRIPURA AND ORS	MR ARIJIT BHOWMIK	GA Mr J MAJUMDER MR TANMAY DEBBARMA Ms AS LODH

72) WP(C)/329/2015	SAJAL DEB Vs THE STATE OF TRIPURA AND ORS	Ms M CHOWDHURY Ms A BANIK RAJU DATTA	ADV. GENERAL GA MR BIDYUT MAJUMDER Mr N MAJUMDAR GA
73) WP(C)/342/2015	SUDIPTA DATTA Vs THE STATE OF TRIPURA AND ANR	Mr M K Roy Ms D BHATTACHARJEE MR P K CHAKRABORTY P K PAL	GA Mr S CHAKRABORTY

By order,



(A. Debbarma)
Registrar (Judicial)

Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
4. The Secretary, Tripura High Court Bar Association, Agartala.
5. The Secretary, Tripura Bar Association, Agartala; and
6. All concerned.

Registrar (Judicial)

